

Minutes of the Meeting dated 26.6.2012

Present :

1. Shri Satyananda Mishra, Chief Information Commissioner
2. Smt Annapurna Dixit, Information Commissioner
3. Shri M.L.Sharma, Information Commissioner
4. Shri Shailesh Gandhi, Information Commissioner
5. Smt Sushma Singh, Information Commissioner
6. Smt Deepak Sandhu, Information Commissioner
7. Shri Vijai Sharma, Information Commissioner
8. Shri Rajiv Mathur, Information Commissioner
9. Shri Basant Seth, Information Commissioner
10. Shri B.B. Srivastava, Secretary and other officers assisted the Commission.

Agenda - 1 Statement on registration/disposal of the cases in the Commission during May 2012 – for information

The Commission noted.

Agenda - 2 Note on provisionally registered cases in the database – for decision

The Commission took note of the provisionally registered online cases, pending disposal. The Commission further noted that around 9500 provisionally registered cases are lying pending for want of further necessary documents in the data base and that these provisionally registered cases also constitute part of the pendency over and above 17786 as on 29th February, 2012.

The Commission decided that it cannot wait ad infinitum for the necessary documents and directed the Secretary to update the data base by treating these provisionally registered cases as infructuous entries. However, it directed that they will not affect the number of disposals in the Commission. It desired that from April 2012 the reporting of the pendency of cases would discard these provisionally registered cases and in future the provisionally registered cases would not be reported as registered case.

Agenda - 3 A note on Central Registry of the Commission

The Commission discussed the proposal for inception of the central registry. It directed the Secretary to re-examine the proposal in view of discussion and note of

IC(DS) and present the same in its next meeting. If the Secretary is of the opinion that the proposal is not workable, the Commission may be accordingly informed.

Agenda - 4 Progress of the Convention 2012 of the Commission.

The Commission noted the progress on the Convention 2012. It desired that the letters to the Panelists and the chairpersons of the sessions be sent urgently. List of panelists alongwith their contact details may be circulated to the ICs/CIC for seeking their help in approaching the panelists, if necessary.

Agenda - 5 Representation on the resolution of the Commission dt. 13.9.2011 by Shri Karira

The Commission observed that though no appeal has been filed by the keen of Shri Ravinder Balwani regarding pending information, it decided that the concerned IC would pass an appropriate order.

Agenda - 6 Letter of Shri R.K.Jain regarding CIC Order

The Commission noted.

Supplementary Agenda

The Commission desired that salient features of the Central Information Commission (Appeal) Procedure Rules, 2005 regarding documents to be attached along with an appeal or a complaint to enable and facilitate registration should be advertised distinctively on our website through a scroll. It was also directed that the same should be displayed prominently in both the premises of the Commission through appropriate signages.